

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

422 of 1990.

Date of Order: 10-7-1990.

en: N.Ganga Raju

.....Applicant

and

1. Union of India rep. by General Manager,
South Eastern Railway, Garden Reach,
Calcutta-43.
2. The Divisional Railway Manager,
South Eastern Railway, Waltair.
3. The Divisional Personnel Officer,
South Eastern Railway, Waltair.
4. U.Easwara Rao

.....Respondents.

FOR THE APPLICANT: MR.B.G.RAVINDRA REDDY, ADVOCATE.

FOR THE RESPONDENTS: MR.N.R.DEVARAJ, SC FOR RAILWAYS.

C O R A M:- THE HON'BLE MR.B.N.JAYASIMHA: VICE-CHAIRMAN
AND
THE HON'BLE MR.D.SURYA RAO: MEMBER(JUDICIAL).

THE TRIBUNAL MADE THE FOLLOWING ORDER:- " Admit. Shri N.R.Devaraj, learned Standing Counsel for the Respondents/Railways states that this application is barred by constructive resjudicata. It is open for the Respondents to take the stand in the main application. Any promotion made to the post of Head Telephone Operator will be subject to the result of the main application. Post before the Registrar after six weeks for counter. "

S. Venkateswaran
DEPUTY REGISTRAR(J)

10/7/

To

1. The General Manager(Union of India), South Eastern Railway, Garden Reach, Calcutta-43.
2. The Divisional Railway Manager, South Eastern Railway, Waltair.
3. The Divisional Personnel Officer, South Eastern Railway, Waltair.
4. Sri U.Easwara Rao, Senior Telephone Operator, South Eastern Railway, Waltair.
5. One copy to Mr.B.G.Ravindra Reddy, Advocate, Plot No.5-C, Bagh Amber Pet, Hyderabad.
6. One copy to Mr.N.R.Devraj, SC for Railways, CAT, Hyderabad.
7. One spare copy.

P. S. Venkateswaran
10/7/

CHECKED BY

APPROVE

TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.B.N.JAYASIMHA:V.C.

AND

THE HON'BLE MR.D.SURYA RAO:MEMBER(JUDG.)

AND

THE HON'BLE MR.J.NARASIMHAMURTHY:M(J)

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

DATE : 10.7.90

ORDER / JUDGMENT

M.A./R.A./C.A./No. ————— in

T.A.No.

W.P.No.

O.A.No. 422/90

Admitted and Interim directions Issued.

Allowed.

Dismissed for default.

Dismissed as withdrawn.

Dismissed.

Disposed of with direction.

M.A.ordered/Rejected.

No order as to costs.

